

File No. 1(69)/2012/Port-Airport-DGHS/FSSAI
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 04 March, 2020

Subject : Notification of Designated Officers at Airport Public Health Organisation (APHO) under Section 36 of FSS Act, 2006 read with Section 1.2.1.(1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulation, 2011

In pursuance to Section of 36 of FSS Act, 2006 and Regulation 1.2.1.(1) of 'Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011', the following officer is hereby appointed as 'Designated Officer' for the area of jurisdiction as mentioned below with immediate effect until further Orders:-

S.No.	Designation & Address	Area of Jurisdiction	DO Code
1.	Public Health Specialist, Regional Office of Health & Family Welfare, Meads Line, Cantonment, Thiruvananthapuram (Kerala).	Calicut Airport	812

2012/04/03/2020
(Dr. G.S.G. Ayyangar)
Chief Executive Officer

Copy to:

1. Dr Mandeep Kumar Bhandari, Joint Secretary, M/o Health & Family Welfare, Nirman Bhawan, New Delhi-110011.
2. Dr.P.K Sen, DDG (MH & IH), DGHS, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi-110011.
3. All Food Safety Commissioners of States/UTs
4. PPS to Chairperson, FSSAI
5. All Divisional Heads/Central Licensing Authorities/Central AOs of FSSAI

6. *C/TO* :- for uploading on FSSAI website.